अवर सचिव(स्थापना),

बिहार विधान सभा सचिवालय, पटना |

विषय: चल एवं अचल संपत्ति एवं दायित्वों के विवरण की प्रति समर्पित करने के सम्बन्ध में | महोदय,

बिहार विधान सभा सचिवालय के ज्ञापांक संख्या – 345, दिनांक - 06/02/2025 के आलोक में मैं इस पत्र के साथ अपने चल एवं अचल संपत्ति एवं दायित्वों की विवरणी कार्यालय को समर्पित कर रही हूँ | दिनांक -10/02/2025 से 17/02/2025 तक अवकाश में रहने के कारण एवं दिनांक - 20/02/2025 को उक्त आदेश के बारे में जानकारी मिलने के कारण मैं निर्धारित समय पर उक्त विवरणी कार्यालय को समर्पित नहीं कर पाई जिसका मुझे खेद है |

अतः उक्त सूचना ग्रहण करने के साथ ही चल एवं अचल संपत्ति एवं दायित्वों के विवरण की प्रति स्वीकार करने की कृपा करें |

TEATO: 20/02/2025

अंतुलम्बक : यथीवन

विश्वासभाजन

प्रशाखा पदाधिकारी

बिहार विधान सभा सचिवालय, पटना

Declaration of Assets and Liabilities

KANUPRIYA MISHRA

Years 2024-2025

wife of UJJWAL KUMAR

			bank balance, etc.) of myself, m	y spouse and	dependant	s*:
١.	Details of mov					
		name Indicating the exte	ent of joint ownership will also hav	e to be given))	
Sr. No.	Description	Self	Spouses Name (s)	Dependant- I Name	Dependant- 2 Name	Dependant- 3 Etc.Name
(i)	Cash	5000	50000	NA	NA	NA
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	1. SBI(VIDHAN MANDAL BRANCH) FD,RD & SAVINGS ACCOUNT- RS 5,17,000 2. HDFC SAVINGS ACCOUNT – RS 11254 3. CBI SAVINGS ACCOUNT – 1,77,877	1. ICICI SAVINGS ACCOUNT – 0 2. UJJIVAN BANK CURRENT ACCOUNT – RS 1,30,000	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	EQUITY(PRESENT VALUE)-RS 2,08,943 MUTUAL FUNDS – RS 1,36,394	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC POLICY NUMBER – 858862324	LIC POLICY NUMBER – 576453423	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA – BR01FU1182	ROYAL ENFIELD CLASSIC 350 – BR 05M4571 HERO SPLENDOR	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	WEDDING GIFT+SELF PURCHASE: 1. GOLD- 500GM(APPR OX) 2. DIAMOND JEWELLERY	 GOLD – 100GM APPROX SILVER – 1 KG APPROX DIAMOND JEWELLWERY – 2 RINGS , VALUE NOT ASSESSED 	Nil	Nil	Nil



6,00,000 APPROX 3. SILVER – 500GM

		APPROX				
(vii)	Other assets, such as values of claims/Interests	LAPTOP, MOBILES, TABLET, WATCHES ETC(VALUE NOT ASSESED)	1. SAI MARBLE & STONES(PROP)VALUAT ION -RS 1,00,00,000 2. FURNITURE STUDIO(PROP) VALUATION -NIL	Nil	Nil	Nil

<u>Note</u>: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.



^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	NIL	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	1. SHARES IN ANCESTRA PROPERTY AS PER HU 2. 37 KATTHA LAND(APR OX) IN JOINT OWNERSH P WITH BROTHER	AL / JF A	Nil	Nil

(2) I give here in below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	NIL	NIL .	
	(ii) Loans from financial institutions	Nil	Nil	



	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil .	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN NO – CGQPM7951L	PAN NUMBER – DEVPK9825K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	GST NUMBER – 10DEVPK9825K1ZW GST NUMBER – 10DEVPK9825K2ZV
	(iv) Property Tax	Nil	LAND REGISTRY CHARGES

c. Personal Detail

GPF/CPF/PRAN No.	:-	11	0105	2994	47					
Gender	:-	F	,	(1	M/F)					
Date of Birth	:-	1	4	0	8	1	9	9	2	(DD/MM/YYY)
Class/Group	:-	1	3] (A	A/B/C)				
Cadre	:-	BI	HAR	LEC	ISL.	ATIV	E AS	SSEN	1BLE	E SECRETARIAT, PATNA
						Biha			ative S	Service,
Home District	: 1	EAS	т сн	AMI	PARA	1N				

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Fampenya Lishua 20/02/2025

Name of Employee: KANUPRIYA MISHRA

Designation: SECTION OFFICER

Date: 20-02-2025 Department: Bihar Vidhan Sabha, Patna

Place: Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white

paper with computer typed (single side) in prescribed format.